#### GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION No. 2159 TO BE ANSWERED ON 12.12.2025

#### BENEFICIARIES UNDER PMMV YOJANA

2159 SMT. DIMPLE YADAV: SHRI VAMSI KRISHNA GADDAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of beneficiaries enrolled/receiving benefits under the PM Matru Vandana Yojana (PMMVY), State-wise and district-wise including Mainpuri in Uttar Pradesh and Peddapalli district of Telangana;
- (b) the details of the time taken for disbursement of benefits after registration along with the number of cases where payments have remained pending beyond three months;
- (c) the details of the funds sanctioned, released/disbursed under PMMVY during the last five years, State-wise and district-wise for said States;
- (d) whether any gaps have been identified in beneficiary registration, Aadhaar seeding, bank account linkage/Direct Benefit Transfer (DBT) payments in the said States, if so, the details thereof along with the corrective steps taken in this regard;
- (e) the status of PMMVY 2.0 implementation in said State, including details of benefits extended for the second child, district-wise; and
- (f) the details of the steps the Government proposes to expand PMMVY coverage in the said districts to ensure timely DBT payments and reduce delay caused by documentation/verification issues?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (f) The State/UT-wise number of beneficiaries enrolled/ receiving benefits under PMMVY since inception till 08.12.2025 is placed at **Annexure-I**.

From 01.04.2023, the implementation of PMMVY was shifted from the old software (PMMVY-CAS) to the new system (PMMVYSoftMIS). The district-wise data is available from 01.04.2023 onwards. The district-wise number of beneficiaries enrolled/ receiving benefits and benefits extended for the second child in the State of Uttar Pradesh from 01.04.2023 till 08.12.2025 is placed at **Annexure-II**. The State Government of Telangana is not implementing the PMMVY scheme in their State.

The State-wise details of funds released under PMMVY during last five years under PMMVY is placed at **Annexure-III**. Under the scheme, funds are released by the Ministry to the State Governments and UT Administrations and are not directly released to the districts.

Normally, the benefit is deposited directly in the bank/ post office account of eligible beneficiaries within 30 days from the date of successful registration in the PMMVY portal. A number of improvements have been made in the implementation of the PMMVY to increase the transparency and efficiency of benefit distribution and to ensure timely DBT payments and reduce delay caused by documentation/verification issues. Some of these improvements are mentioned below:

- PMMVY portal is completely Paperless.
- Forms have been simplified and are concise.
- Mobile-App based right from Anganwadi worker level and provides the Services at the beneficiaries' door step.
- Payments are through Adhaar Bridge Payment System [ABPS].
- PMMVY portal is enabled for Aadhar-based biometric verification (by means of facial recognition) to confirm identity details of the applicants.
- All the mandatory provisions like Aadhaar verification, DBT enablement of bank account etc. are checked at the time of registration for faster processing.
- Search and Track Status for all enrolled beneficiaries to check the approval and payment status of their applications.
- Grievance Lodging and status module for all citizens to lodge any PMMVY related grievance. The Module directly sends the grievance to the implementing authorities thus saving time and leads to swifter resolution.
- PMMVY toll-free and multi lingual helpline (1515) is available for PMMVY related enquiries and grievances
- For transparency purposes, the Applicants/ beneficiaries receive SMS in one of the 12 languages at different stages such as registration of application, rejection of registration, payment etc.
- PMMVY Portal is LGD complaint till AWC level. LGD Seeding is introduced up to State/District/Block/ Village/GP/Ward level.
- Open API allows the freedom to share data with other Central and State Ministry/Department.
- MIS Data can be generated at State/ District/ Block/ Village/ Ward/ Project/ Sector/ Anganwadi level for detailed monitoring/ analysis.
- PMMVY will be used by Anganwadi/ ASHA workers for data centric operations and viewing reports.
- Available database of the PW&LM from Poshan Tracker is used to create a "Due List" of potential beneficiaries on PMMVY Portal accessible at AWW/ASHA level.

### Annexure referred to in reply to the Lok Sabha UnStarred Question Number 2159 for answer on 12.12.2025 regarding Beneficiaries under PMMV Yojana

Statement showing State/ UT-wise number of beneficiaries enrolled, beneficiaries paid and amount disbursed under PMMVY from 01.01.2017 till 08.12.2025:

Sl. No	State/ UT	Beneficiaries Enrolled	Beneficiaries Paid	Amount Disbursed (₹ in crore)	
1	ANDAMAN AND NICOBAR ISLANDS	12,168	10,305	4.92	
2	ANDHRA PRADESH	21,37,239	19,53,978	908.06	
3	ARUNACHAL PRADESH	42,362	36,102	16.96	
4	ASSAM	17,16,828	15,49,425	734.85	
5	BIHAR	49,88,648	42,21,899	1,915.13	
6	CHANDIGARH	43,262	41,186	18.51	
7	CHHATTISGARH	13,06,017	12,33,584	581.87	
8	DELHI	6,41,323	5,80,758	273.42	
9	GOA	39,332	35,328	17.27	
10	GUJARAT	19,06,606	17,42,610	811.52	
11	HARYANA	10,67,005	10,18,532	496.09	
12	HIMACHAL PRADESH	3,76,846	3,52,792	171.15	
13	JAMMU AND KASHMIR	5,49,250	5,01,144	243.32	
14	JHARKHAND	12,14,183	11,35,036	530.84	
15	KARNATAKA	31,82,337	30,44,561	1,486.70	
16	KERALA	13,12,254	12,34,864	588.75	
17	LADAKH	9,579	8,874	4.32	
18	LAKSHADWEEP	3,475	3,061	1.32	
19	MADHYA PRADESH	50,24,409	48,10,973	2,311.55	
20	MAHARASHTRA	44,41,492	41,83,228	1,986.75	
21	MANIPUR	1,03,559	91,559	45.64	
22	MEGHALAYA	83,346	75,385	35.27	
23	MIZORAM	52,913	46,958	23.35	
24	NAGALAND	55,899	49,272	24.80	
25	ODISHA	96,358	66,858	20.06	
26	PUDUCHERRY	48,489	45,656	22.24	
27	PUNJAB	8,74,178	8,08,495	395.94	
28	RAJASTHAN	31,10,362	29,23,645	1,380.54	
29	SIKKIM	29,454	20,010	9.44	
30	TAMIL NADU	22,28,004	19,54,857	1,034.23	

13.1	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	30,163	28,551	13.50
32	TRIPURA	1,58,352	1,46,131	69.98
33	UTTAR PRADESH	70,41,508	64,32,129	2,859.18
34	UTTARAKHAND	4,85,369	4,46,258	210.41
35	WEST BENGAL	24,48,533	16,38,005	739.11
	TOTAL	4,68,61,102	4,24,72,009	19,987.01

## Annexure referred to in reply to the Lok Sabha UnStarred Question Number 2159 for answer on 12.12.2025 regarding Beneficiaries under PMMV Yojana

Statement showing district-wise number of beneficiaries enrolled/ receiving benefits and benefits extended for the second child in the State of Uttar Pradesh from 01.04.2023 till 08.12.2025:

Sl. No	District	Beneficiaries Enrolled	Beneficiaries Paid	Amount Disbursed (₹ in Crore)	Beneficiaries Paid for Second Girl Child	Amount Disbursed for Second Girl Child (₹ in Crore)	
1	AGRA	17,921	10,729	4.80	2,286	1.37	
2	ALIGARH	16,110	8,538	3.79	2,027	1.22	
3	AMBEDKAR NAGAR	14,297	12,385	5.07	2,164	1.30	
4	AMETHI	16,129	13,038	5.26	2,312	1.39	
5	AMROHA	6,889	5,335	2.43	1,536	0.92	
6	AURAIYA	8,573	6,641	3.17	1,755	1.05	
7	AYODHYA	14,593	9,888	4.33	1,888	1.13	
8	AZAMGARH	16,573	12,426	5.71	3,424	2.05	
9	BAGHPAT	7,943	4,213	1.87	1,116	0.67	
10	BAHRAICH	40,180	31,367	15.60	12,042	7.23	
11	BALLIA	12,211	8,627	3.65	1,573	0.94	
12	BALRAMPUR	13,843	6,479	2.73	1,283	0.77	
13	BANDA	5,966	4,447	2.10	1,159	0.70	
14	BARABANKI	13,106	8,611	3.55	971	0.58	
15	BAREILLY	35,168	28,239	13.73	10,623	6.37	
16	BASTI	20,859	14,927	6.85	4,387	2.63	
17	BHADOHI	8,465	5,335	2.24	1,240	0.74	
18	BIJNOR	27,455	20,433	10.54	9,862	5.92	
19	BUDAUN	12,409	8,430	3.72	1,740	1.04	
20	BULANDSHAHR	17,719	15,599	7.87	5,736	3.44	
21	CHANDAULI	6,755	4,187	1.87	1,120	0.67	
22	CHITRAKOOT	9,000	7,290	3.36	2,023	1.21	
23	DEORIA	12,638	10,494	4.91	2,116	1.27	
24	ETAH	6,585	4,066	1.72	952	0.57	
25	ETAWAH	7,609	6,973	3.15	1,448	0.87	
26	FARRUKHABAD	13,515	12,125	5.74	3,294	1.98	
27	FATEHPUR	7,391	5,525	2.40	984	0.59	
28	FIROZABAD	8,041	4,801	2.14	1,215	0.73	
29	GAUTAM BUDDHA NAGAR	3,777	2,342	1.05	437	0.26	

30	GHAZIABAD	24,737	16,204	8.18	7,084	4.25
31	GHAZIPUR	13,949	11,360	4.90	2,147	1.29
32	GONDA	10,793	8,344	3.92	1,819	1.09
33	GORAKHPUR	16,265	12,875	5.93	3,217	1.93
34	HAMIRPUR	5,181	3,911	1.79	1,393	0.84
35	HAPUR	5,545	2,565	1.15	629	0.38
36	HARDOI	17,224	13,458	5.96	2,579	1.55
37	HATHRAS	15,188	8,134	3.99	3,745	2.25
38	JALAUN	12,526	8,326	3.93	2,846	1.71
39	JAUNPUR	19,114	14,962	6.59	3,031	1.82
40	JHANSI	7,848	5,404	2.38	1,471	0.88
41	KANNAUJ	6,403	6,070	3.08	2,661	1.60
42	KANPUR DEHAT	7,007	3,762	1.79	1,414	0.85
43	KANPUR NAGAR	16,713	9,952	4.83	3,543	2.13
44	KASGANJ	7,037	5,483	2.34		0.79
45	KAUSHAMBI	15,611	10,687	5.01	4,634	2.78
46	KHERI	29,475	26,552	12.59	6,839	4.10
47	KUSHI NAGAR	17,532			2,822	1.69
48	LALITPUR	6,065		1.83		0.53
49	LUCKNOW	16,900		6.23	4,489	2.69
50	MAHARAJGANJ	26,676				4.07
51	MAHOBA	7,489				0.82
52	MAINPURI	6,198	2,970	1.31	624	0.37
53	MATHURA	11,189			2,580	1.55
54	MAU	7,153				
55	MEERUT	15,602				
56	MIRZAPUR	14,038				1.56
57	MORADABAD	13,452			2,232	
58	MUZAFFARNAGA R	12,750	8,136	3.83	2,598	1.56
59	PILIBHIT	8,427	6,183	2.63	1,192	0.72
60	PRATAPGARH	16,354				1.72
61	PRAYAGRAJ	26,388				2.88
62	RAE BARELI	12,797	13,126		2,555	1.53
63	RAMPUR	30,265		12.37		6.01
64	SAHARANPUR	19,935	20,803	10.73	8,464	5.08
65	SAMBHAL	8,489	7,265	3.30	·	1.04
66	SANT KABEER NAGAR	7,205	5,808	2.52		0.60
67	SHAHJAHANPUR	24,667	22,061	10.23	6,347	3.81
68	SHAMLI	15,922	11,356	5.92	-	4.08
69	SHRAVASTI	5,377	2,996			0.42
70	SIDDHARTH					
	NAGAR	12,321	6,619		·	0.92
71	SITAPUR	27,214	20,595	9.91	8,434	5.06

72	SONBHADRA	10,856	6,219	3.10	3,129	1.88
73	SULTANPUR	13,702	11,565	4.74	1,904	1.14
74	UNNAO	33,385	29,634	14.86	14,333	8.60
75	VARANASI	42,500	33,296	15.17	8,800	5.28
	TOTAL	11,03,184	8,26,574	385.19	2,49,858	149.91

## Annexure referred to in reply to the Lok Sabha UnStarred Question Number 2159 for answer on 12.12.2025 regarding Beneficiaries under PMMV Yojana

Statement showing State/UT-wise funds released under PMMVY during last 5 years:

(₹ in crores)

~	(< in crores)					
Sl. No.	State/UT	2020-21	2021-22	2022-23	2023-24	2024-25
1.	Andaman & Nicobar Islands	0.98	1.19	0.18	NIL	0.33
2.	Andhra Pradesh	14.39	20.22	71.89	57.99	44.96
3.	Arunachal Pradesh	8.72	1.13	1.43	NIL	1.98
4.	Assam	94.69	35.47	79.18	155.05	77.07
5.	Bihar	319.98	211.74	171.74	NIL	141.53
6.	Chandigarh	4.4	1.89	0.62	4.08	NIL
7.	Chhattisgarh	9.66	38.66	72.75	NIL	68.72
8.	Dadra & Nagar Haveli & Daman & Diu	0.34	1.71	1.84	0.91	2.44
9.	Goa	0.12	1.09	1.61	NIL	1.86
10.	Gujarat	NIL	46.32	10.75	75.64	72.48
11.	Haryana	7.36	40.02	63.66	NIL	33.3
12.	Himachal Pradesh	7.73	21.17	14.19	10.56	26.85
13.	Jammu & Kashmir	7.5	39.34	20.60	33.60	41.9
14.	Jharkhand	16.27	58.39	29.27	NIL	39.31
15.	Karnataka	37.92	142.77	148.87	113.96	159.96
16.	Kerala	15.29	53.37	53.96	61.06	NIL
17.	Ladakh*	0.76	0.38	0.31	0.69	0.62
18.	Lakshadweep	0.06	0.11	0.14	0.23	0.27
19.	Madhya Pradesh	62.78	130.29	204.02	105.51	257
20.	Maharashtra	113.11	99.50	240.83	NIL	141.17
21.	Manipur	6.48	1.15	3.45	7.93	NIL
22.	Meghalaya	5.08	5.08	6.26	NIL	3.45
23.	Mizoram	5.46	2.90	1.99	1.40	2.55
24.	Nagaland	1.39	4.98	2.03	2.42	4.18
25.	NCT of Delhi	5.46	28.31	31.46	27.15	20.08
26.	Odisha	NIL	NIL	NIL	NIL	43.48
27.	Puducherry	0.85	2.39	1.96	NIL	1.76
28.	Punjab	12.79	16.47	18.82	32.05	32.03
29.	Rajasthan	100.02	108.20	81.84	123.23	98.17
30.	Sikkim	0.57	0.42	0.70	1.28	NIL
31.	Tamil Nadu	93.39	35.02	68.03	NIL	95.62
32.	Tripura	7.55	4.53	3.27	11.31	5.42
33.	Uttar Pradesh	99.28	290.85	500.68	NIL	NIL
34.	Uttarakhand	18.97	20.71	16.69	30.35	26.41
35.	West Bengal	NIL	162.58	63.22	NIL	NIL
	Total	1079.37	1628.35	1988.24	856.42	1444.94